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SLP(C)No. 19477 OF 2002
ITEM No.33

Court No. 6

SECTION XIIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19477/2002

(From the judgment and order dated 14/12/2001 in CRP 621/2001
of The HIGH COURT OF A.P AT HYDERABAD)

STATE OF A.P.

Petitioner (s)

VERSUS

SOMU SUNDARARAO @ LAXMINARAYANA Respondent (s)
(With prayer for interim relief and office report)

With SLP(C)No.24697/2002-(With appln.(s) for c/delay in filing SLP
and with prayer for interim relief and office report)

SLP(C)Nos.7875,7254,8905,9899 & 761 of 2003

Date : 05/07/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)Mr. Manoj Saxena, Adv.
Mr. Mohan Prasad Meharia, Adv.
Mr. S.K. Mitta, Adv.

For Respondent (s)Mr. D. Bharat Kumar, Adv.
Mr. Abhijit Sengupta,Adv.

Mr. B.D. Sharma, Adv.

Mr. R. Santhan Krishnan, Adv.
Mr. G. Sateesh, Adv.
Ms. Radha Rani, Adv.
for Mr. D. Mahesh Babu, Adv.

UPON hearing counsel the Court made the following
O R D E R

List after two weeks at request of the learned counsel for the petitioner to enable him to file rejoinder affidavit.

Sarita
Court Master

(Shelly Sengupta)